

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 3559  
ANSWERED ON 17/12/2024**

**FLOOD-HIT AREAS UNDER MGNREGS**

**3559. SHRI KRISHNA PRASAD TENNETI:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details and total number of flood-hit districts wherein special provisions under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) have been implemented during the last five years in the country, State-wise including Bapatla Parliamentary Constituency of Andhra Pradesh;**
- (b) the details and total number of beneficiaries under special provisions of MGNREGS in flood-hit areas during the last five years in Andhra Pradesh in a district-wise manner, especially in Bapatla Parliamentary Constituency;**
- (c) the details and the total amount of funds allocated, released and utilised under the MGNREGS scheme for flood-hit areas during the last five years in a State-wise manner, in Andhra Pradesh and in Bapatla Parliamentary Constituency; and**
- (d) whether the Government has increased the number of workdays for beneficiaries based in locations that face repeated extreme weather/natural disasters, if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)**

**(a),(b)& (d): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand-driven wage employment scheme, which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.**

In exercise of the provisions under Section 3(4) of Mahatma Gandhi NREGA, the Central Government has decided to provide an additional employment of up to 50 days for unskilled manual work in a financial year, over and above the 100 days assured to job card holders in such rural areas where drought or any natural calamity has been notified. The notification to provide up to additional 50 days of unskilled manual work, over and above 100 days in drought or natural calamity notified rural areas, is issued by the Ministry of Rural Development in consultation with Ministry of Agriculture & Farmers Welfare.

Over the last five financial years, special provisions under Mahatma Gandhi NREGS have been implemented in drought or natural calamity-notified rural areas across several states, including Karnataka, Kerala, Manipur, Odisha and Rajasthan.

Details of drought and natural calamity-affected States, where additional employment of up to 50 days has been given under Mahatma Gandhi NREGS during the last five financial years i.e. from FY 2019-20 to FY 2024-25 (as on 12.12.2024) are given below:

Details of drought and natural calamity-affected States, where additional employment of up to 50 days over and above 100 days per household in a financial year, was given under Mahatma Gandhi NREGS during the last five financial years 2019-20 to the current financial year 2024-25 (as on 12.12.2024).						
Financial Year	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
States	Karnataka	Karnataka	Karnataka	—	—	
	Kerala		Rajasthan			Kerala
	Manipur					
	Odisha					
	Rajasthan					

(c): There are no separate funds allocation/release for flood-hit areas under Mahatma Gandhi NREGS.

Under the Mahatma Gandhi NREGS while wage payment are released by Central Govt in the bank accounts of workers in DBT mode, in case of Material and Admin component Central Government releases funds to State Government, which in turn releases the funds to districts. During the current financial year 2024-25 (as on 11.12.2024) an amount of Rs. 7,315.74 crore has been released towards wage, material, & administrative contingency to the State of Andhra Pradesh under Mahatma Gandhi NREGS.

\*\*\*\*\*